

(6)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/427/ (IB)/2017
NAME OF THE PETITIONER(S) : M.K SONS ENGINEERING PVT LTD
NAME OF THE RESPONDENT(S) : EASUN REYOLLE LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	K. RAVEENDRAN	Respondent	1. Raveendra
2.	Deepa M. for Adv. B. Shanaray	Petitioner	Deepa

ORDER

Counsels for both the parties are present. Counsel for Corporate Debtor prayed for time for filing the schedule of payment along with one D.D. Put up on **25.10.2017 at 10.30 A.M.**

-sd/-
MEMBER (TECHNICAL)

ghk

-sd/-
MEMBER (JUDICIAL)